(c) whether the controversy lies on the felling of Sal trees and planting of pine trees?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIREN-DRA SINGH): (a) No, Sir. The second phase of the project has not even been finalised.

(b) and (c) Yes, Sir. Some local leaders have voiced concern regarding the future phase of the project fearing that replacement of Sal by Tropical Pines will upset the tribal way of life and the environment in Baster. The Government of Madhya Pradesh has set up a Sub-Committee of the Cabinet to examine the matter in detail. A "Tribal Study" is also in progress.

Allotment of wheat and sugar to Maharashtra

2527. SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Will the Minister of AGRICULTURE be pleased to state:

(a) what are the criteria for allotment of wheat to roller flour mills in various States;

(b) whether it is a fact that the Central Government are allotting only 27,650 M. T. of wheat to the State of Maharashtra whereas the capacity of the flour mills in the State is over 50,000 M.T.;

(c) if so, what is the cause for this short supply;

(d) whether it is also a fact that the Central Government are allotting to the State of Maharashtra quantity of sugar less than the quantum of levy sugar fixed at 425 grams per head per month, if so, what is the cause for such short supply; and

(e) what steps are being taken by Central Government to meet the requirements of Maharashtra State in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) and (c) In the past, allotment of wheat was made as per demands received from the State Governments. It was found that offtake was lower than the allotments made. On a fresh appraisal of the wheat situation in mid-1980, done in the context of depleted stocks of wheat with the Government the allotments of wheat to the States were rationalised since August, 1980, so as to bring the allotments closer to the offtake, resulting in a scaling down of the allotments of wheat for all the States.

(b) Yes, Sir. From December, 1980 to February, 1981, the State Government had been allotted at the rate of 27,650 tonnes if wheat per month which has been inreased to 30,000 tonnes in the month of March, 1981.

(d) and (e) With the reintroduction of artial control on sugar from 17-12-1979, be pre-decontrol quota then based on 425 grams per month per capita for the States have been revived. Since this scale of quote was based for the projected population as on 1-4-1978, on account of increase in population during the last 21 years, the monthly per capita availability has come down to a corresponding extent. On ac count of limited availability of levy sugar due to sharp decline in sugar production in 1979-80 season, and uncertain prospects of production in the current 1980-81 season, it has not been possible to consider the requests of various State Governments including Maharashtra, for increase in their monthly levy sugar quota.

उत्तर प्रदेश में चीनी ग्रौर गेहूं की कमी

2528. श्रो कलराज मिश्रः क्या कृष्टि मंत्री यह बताने की कृष्ण करेंगे किः

(क) क्या सरकार को मालूम हैकि उत्तर प्रदेश के बड़े शहरों में राशन की दुकानों पर चीनी तथा गेह की भारी कमी चल रही है ;

(ख) 1980 के पिछले छ : महीनों के दौरान उत्तर प्रदेश में गेहूं की मांग तथ। पूर्ति की स्थिति क्या रही है ; ग्रौर

(ग) सरकार उत्तर प्रदेश को उपर्युक्त वस्तुग्रों की पूर्ति करने के सम्बन्ध में क्या कदम उठाने का विचार रखती है ? क्रुवि तथा यानीण पुर्नान मांग मंत्रालय में उपमंत्री (क्रुमारी कमला कुमारी): (क) सरकार के स्टाक में गहूं ग्रौर चोनी की कुल उ रतब्धता ग्रौर राज्य को किए गए ग्रावंटन को ध्यान में रखते हुए, कुछ क्षेत्रों में कुछ कमो को संभावना से इन्कार नहीं किया जा सकता है।

(ख) उत्तर प्रदेश सरकार द्वारा सार्वजनिक वितरण प्रणालो के लिए मांगी गई/उनको अवंटित ग्रौर सण्ताई को गई गेहूं को माता का ब्योरा नीचे दिया जाता है :---

(हजार मीटरी टन में)

मांगो गई आवंटित को गई सप्लाई की गई 670.00 405.00 234.40

(ग) सार्वजनिक वितरण प्रणाली के लिए उत्तर प्रदेश के गेहूं के ग्रावंटन को दिसम्बर, 1980 के 35,000 मीटरी टन से बढ़ाकर मार्च, 1981 में 45,000 मीटरी टन कर दिया गया है।

Enquiry against the Superintendent of Post Offices of Etawah Division

2529. SHRI BHOLA PRASAD: Will be Minister of COMMUNICATIONS be pleased to refer to the reply to Unstarred Question 926 given in the Rajya Sabha on the 26th March, 1980 and state:

(a) whether it is a fact that the officer who was transferred but allowed to continue at Etawah till May, 1980 on account of his children's education is still contiuing at Etawah; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) Does not arise.

Fishery Harbour at Vizhinjam

2530. SHRI O. J. JOSEPH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any Project Report from the Kerala Government for the second stage work of Fishery Harbour at Vizhinjam; and

(b) if so, what action Central Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) Yes, Sir.

(b) With the completion of the first stage of the Vizhinjam Fishing Harbour minimum facilities are already available for the operation of both mechanised boats and larger vessels. However, there is hardly any such operation and almost all the two hundred and odd mechanised boats issued to fishermen of the area are operating elswhere, indicating thereby that small nechanised boat operation may not be an attractive proposition. However, Vizhinjam can still be developed as a deep sea fishing harbour provided the suitability is established by trial fishing. We have made requests to the State Government to undertake deep sea fishing trials from Vizhinjam base. Hence the possibility of diverting some of the Government of India vessels for operation from Vizhinjam is being examined. Government will take a final view on further investment on Vizhinjam fishing harbour immediately after the viability of the second stage harbour proposals is established based on trial fishing.

Setting up of Fishery Harbour Project at Neendakara in Kerala

2531. SHRI O. J. JOSEPH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Central Government have received the revised estimate costing Rs. 370 lakhs from the Kerala Government for the construction of a Fishery Harbour Project at 'Neendakara'; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) Yes, Sir....

(b) The main components of the harbour are inner breakwater quay, auction hall, shore facilities and dredging. This harbour will provide facilities to 1,480 mechanised fishing vessels. The annual 4

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